

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. M. P. No. 530 of 2021

.....

Mohan Thakur	Petitioner
	Versus		
The State of Jharkhand		Opp. Party

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner	: Mrs. Jasvindar Mazumdar, Adv.
For the State	: Mr. Tapas Roy, APP.

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

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04/26.03.2021

As prayed for by the learned counsel for the petitioner, put up this case on
16.04.2021.

(Rajesh Kumar, J.)

Kamlesh/